

DIVISION BENCH  
COURT - II

**S-8**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/142(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	DENZONG WINES PVT LTD
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearance (via video conferencing/physically)**

Mr. Sailendra Tiwari, Adv. ] For the Petitioner

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present.
2. At the request from the Ld. Counsel for the Petitioner the matter stands adjourned till **26.07.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**